

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

O.P. No. 3 of 2012

Dated: 3rd July, 2014

Indian Biomass Power Association

...Appellant (s)

Versus

Ministry of Power, Govt. of India & Anr.

...Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the parties, post the matter on **31.07.2014**.

COURT MASTER